

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 02 OF 2017

Dated: 15th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

TANGEDCO

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam
Ms. S. Amali

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Ms. Aadishree Charawarthy
Mr. Amal Nair for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **17.10.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/mkj